

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2298
ANSWERED ON:03.12.2009
FIRING IN AWADH EXPRESS
Singh Smt. Meena

Will the Minister of RAILWAYS be pleased to state:

:

- (a) whether an incident of firing took place in Awadh Express between Dahod-Godhara in the first week of October;
- (b) if so, the details thereof and the number of persons died and injured in this incident;
- (c) the steps being taken to stop such incidents of looting and throwing out passengers from running trains; and
- (d) the action taken against persons found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) and (b): On 03-10-2009 at 23:20 hours while train no. 9038 Awadh Express was running between Limkheda-Piplod stations over Dahod - Godhra section, there was a scuffle between a passenger traveling in General coach of the train and pantry car staff during which one passenger had opened fire from a country made pistol on the pantry car staff but the bullet hit two other passengers. One passenger, sustained injury on his head and died on the spot and other passenger sustained minor injuries. The passenger who opened fire managed to escape by pulling the alarm chain. The injured passenger was admitted to Civil Hospital/ Godhra. A case has been registered by GRP/ Godhra vide Crime No. 29/09 under section 302, 307 and 34 IPC and 25(i) Arms Act. No arrest has been made so far.

(c): Important mail and express trains are being escorted by Government Railway Police (GRP) and Railway Protection Force (RPF). Escorting parties are properly briefed to remain alert and vigilant during their duties to keep close watch over suspected persons traveling in trains.

(d): As and when any person is found guilty, appropriate action is taken against him under the provisions of law.